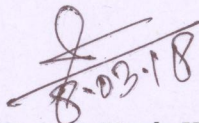


Letter No - 3/18

## Notice

In compliance of Hon'ble Court's Letter received through e-mail on dated 6th March, 2018, All respected members of Bar Association Madhepura are hereby requested to provide following information within two days in Computer Server Room to register in CIS Software so that it could be transmitted to the Hon'ble High Court Patna.

- i) Name and Address:-
- ii) Bar Registration No.:-
- iii) Mob. No.:-
- iv) E-mail Id:-

  
(Sunil Kumar Singh-III)  
Nodal Officer,  
Civil Court Madhepura.

***Copy forwarded***

***i) To The Secretary , Bar Association Madhepura.***

***ii) Published on the website of Civil Court Madhepura: [ecourts.gov.in/Madhepura](http://ecourts.gov.in/Madhepura).***

***iii) Copy can be seen on Notice Board's Madhepura.***